### GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

## LOK SABHA UNSTARRED QUESTION NO. 6589 TO BE ANSWERED ON 06.04.2018

#### **Use of Animals in Tests**

6589. SHRI P.R. SUNDARAM:

DR. J. JAYAVARDHAN:

SHRI MOHITE PATIL VIJAYSINH SHANKARRAO:

DR. HEENA VIJAYKUMAR GAVIT:

SHRIMATI SUPRIYA SULE:

SHRI SATAV RAJEEV

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government is aware that soaps and detergents manufacturing companies are making use of animals in tests for manufacturing of soaps and detergents;
- (b) if so, the details thereof;
- (c) whether the animal rights groups have requested to ban the use of animal in such tests and if so, the response of the Government thereto;
- (d) whether the Committee for the Purpose of Control and Supervision of Experiments on Animals (CPCSEA) has issued a circular to manufacturers and industry associations, recently; and
- (e) if so, the details thereof and the other preventive steps taken by the Government in this regard?

#### **ANSWER**

# MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. MAHESH SHARMA)

- (a) to (c) The use of animals in tests for manufacturing of soaps and detergents had come to the notice of the Ministry vide Department of Industrial Policy and Promotion (DIPP) letter dated 21<sup>st</sup> August, 2015. However, no request has been received from animal rights groups to ban the use of animal in such tests to this Ministry.
- (d) & (e) Yes, Madam. Based on the advice of DIPP, the Committee for the Purpose of Control and Supervision of Experiments on Animals (CPCSEA) has issued an order No. 25/51/2015–CPCSEA dated 24<sup>th</sup> November, 2015 to the manufacturers of soaps and detergents (list of which was provided by DIPP) to prohibit carrying out any experiments on animals.

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